

of money, if any, given to each mid-wife as scholarship during the training period?]

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर) : (क) जी, नहीं।

(ख) व (ग). ये प्रश्न नहीं उठते।

†[THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR). (a) No

(b) and (c) Do not arise]

हिन्दी के तार

७०. श्री कृष्णकान्त व्यास : क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) हिन्दी में तार भेजने की पद्धति जारी करने के बाद से प्रत्येक वर्ष में, प्रत्येक राज्य में तार कार्यालयों द्वारा कितने तार हिन्दी में भेजे गये और कितने प्राप्त किये गये ;

(ख) इन में से कितने तार सरकारी थे ?

†[HINDI TELEGRAMS

70. SHRI KRISHNAKANT VYAS: Will the Minister for COMMUNICATIONS be pleased to state

(a) the number of telegrams in Hindi received by and despatched from the telegraph offices in each State in each year since the system of transmitting telegrams in Hindi was introduced; and

(b) how many of them were State Telegrams?]

संचार उपमंत्री (श्री राज बहादुर) : (क) खेद है कि तार-घरों में इस प्रकार के आंकड़ों का विवरण नहीं रक्खा जाता। फिर भी हिन्दी तार-व्यवस्था के चालू होने के समय से देव नागरी लिपि में भेजे व प्राप्त किये गये तारों की संख्या निम्न-लिखित हैं :

| | | |
|---------|----|-------|
| १९४६-४७ | .. | २,४७० |
| १९४७-४८ | .. | ४,४५४ |

१९४८-४९ .. ७,५०९

१९४९-५० .. १५,६३६

१९५०-५१ .. २५,४०३

१९५१-५२ .. ३०,४२७

अप्रैल १९५५ से सितम्बर १९५५

तक २५,७७४

(ख) सरकारी तारों के आंकड़ों का विवरण नहीं रक्खा जाता।

†[THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR). (a) It is regretted that such statistical information is not maintained in telegraph offices. However, the total number of telegrams in Devanagari script handled by telegraph offices since the introduction of the service is as follows —

| | |
|------------------------------|--------|
| 1949-50 | 2,570 |
| 1950-51 | 5,484 |
| 1951-52 | 7,801 |
| 1952-53 | 18,639 |
| 1953-54 | 28,503 |
| 1954-55 | 30,527 |
| April 1955 to September 1955 | 28,774 |

(b) Statistics of State telegrams in Devanagari script are not maintained]

UTILISATION OF RAILWAY LANDS

71 SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 36 at page 11 of the report of his Ministry for the year 1953 and state—

(a) how many cultivator families have been settled on the 22,000 acres of leased-out land in the various States;

(b) how much land has been taken over by the Rajasthan Government from the railway tracts;

(c) whether that land has been leased out; and

(d) if so, to how many cultivator families?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a), (b), (c) and (d). The information has been called for from the State Governments concerned, and will be placed on the Table of the Sabha when received.

LOANS GIVEN UNDER G.M.F. CAMPAIGN

72. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 20 at page 6 of the Report of his Ministry for the year 1953 and state:

(a) the amount advanced as loan to each State under the Grow More Food Scheme upto 1st October 1955; and

(b) how much of this amount has since been recovered?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) A statement giving the required information is attached. [See Appendix XI, Annexure No. 21.]

(b) Recovery of loans is made by the Accountant Generals concerned as and when the instalments are due and only cases of default, if any, are reported to us. As no such case of default has been reported to us so far, it is presumed that the amount due upto now has been recovered. We have no information of the exact amount since recovered.

INCOME OF AGRICULTURAL WORKERS SETTLED ON CENTRAL FARM

73. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 35.1 at page 14 of the Report of his Ministry for the year 1954 and state what is the income expected to be derived by each agricultural family settled in the Central Mechanized Farm in Bhopal State?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Under the Scheme, each settler will be allotted an area of 10 acres of irrigated land or 15 acres of unirri-

gated land. The actual income received by each family in any year depends on a number of factors including pattern of cropping followed, seasonal conditions in any year, extent of improved agricultural practices followed, the efficiency of the farmer and the prices prevailing in that year. It is estimated, however, that the annual income of a settler may range between Rs. 1,500 to Rs. 1,700 at the current rates of yields and prices if the cropping pattern suggested in the scheme is followed.

ALL INDIA SURVEY OF AGRICULTURAL IMPLEMENTS

74. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 91.2 at page 52 of the Report of his Ministry for the year 1954 and state the progress so far made regarding the scheme sanctioned for undertaking an all-India survey of agricultural implements?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The survey of indigenous agricultural implements which was sanctioned in 20 States has been completed in Bihar, Madhya Pradesh and Coorg. It is in progress in 15 States and is likely to be completed by the end of 1955-56. The work has not yet started in the States of Mysore and Himachal Pradesh owing to certain administrative difficulties.

WARDHA GHANIS

75. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 111 at page 64 of the Report of his Ministry for the year 1954 and state:

(a) how many Wardha ghanis have so far been distributed in the Community Project areas; and

(b) what steps have been taken by Government to popularise these ghanis?